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276. CHOWDHRY HARI SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that \$ 1,80,000 has been provided recently to the Indian Health Organization (IHO) by the AIDS Task Force (ATF), European Commission with its headquarters in Brussels, Belgium; and
- (b) if so, how the above money is proposed to be utilized?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) According to the information available with the Government, Indian Health Organisation (IHO) has been sanctioned funds worth Rupees Forty-eight lakhs Fony Thousand Three hundred Eighty from the European Commission.

(b) The funds arc to be utilised for the purchase of vehicles for mobile clinics, medical and health education equipments, supplies to drugs, laboratory and condoms and for project management.

## राजस्थान में तपेदिक और "एड्स" के मामले

- 277. श्री शांति त्यागीः क्या स्वास्थ्य और परिवार कल्याणा मंत्री यह बताने की कृपा करेंगेः
- (क) क्या यह सच है कि राजस्थान की कुल आबादी का पांचवां हिस्सा तंपेंदिक से प्रभावित है;
- (ख) क्या यह भी सच है कि ग्रन्थ में "एंट्सें" के रेगियों की संख्या में लगातार खब्दि हो रही है:
- (ग) यदि उपरोक्त भाग (क) और (ख) का उत्तर "हाँ" हो तो सरकार ने इन रोगों पर कानू पाने के लिए क्या उपाय किए हैं; और
- (घ) क्या यह भी सच है कि राज्य सरकार का तपेदिक नियंत्रण कार्यक्रम बदइंतजामी और स्तपरवादी का शिकार है?

स्वास्थ्य और परिवार करूयाण मंत्रालय में राज्य मंत्री (श्रीमती डी॰ के॰ तारा देवी सिन्हार्थ): (क) से (४) उजस्थन राज्य में फुज्युनीय श्वयरेग से लगनग 1.5 प्रतिशत जनसंख्या पीड़ित है।

to Questions

धर्यरोग के फैलाव को रोकने के लिए राजस्थान के 26 जिलों में श्रयरोग केन्द्र कार्य कर रहे हैं। केन्द्र और राज्य सरकारों के मध्य 50:50 के अंश के आधार पर राष्ट्रीय क्षयरोग नितंश कार्यक्रम के अंतर्गत सभी पहचाने गए क्षयरोगियों को श्रयरोग निरोधी औषधी निःशुल्क उपलब्ध कराई जाती हैं।

क्षयरेग अस्पताल/क्षयरेग केन्द्र का र**सा-रकाव** करना मुख्य रूप से राज्य सरकारों का उत्तरदायित है।

बेहतर निगएनी के साथ अधिकाधिक संख्या में एव आई वी लक्षण-युक्त मामलों का पता लगाया जा रहा है। भारत सरकार ने देश में एड्स की रोकथाम और नियंत्रण के लिए विश्व बेंक/विश्व खास्य्य संगठन की सहायता वाली केन्द्रीय रूप से प्रायोजित योजना शुरू की है जिसमें मुख्य बल एड्स की रोकथाम पर दिया गया है भूकि अभी तक एड्स का कोई इलाज नहीं है। इस कार्यक्रम के घटकों में उपचार-व्यवस्था को सुदृढ़ करना, समुदाय और लोगों में जागरूकक्त के खार को बखाना, रखा और रक्त उत्पादों की निगयता में वृद्धि करना, बौन संचारित येग नियंत्रण कार्यक्रम में वृद्धि करना और चिक्तिसीय उपचार और निगयनी को सुधारना स्वामिल हैं।

## **Authority to Medical Council of India**

278. DR. ABRAR AHMED: SHRI JAGIR SINGH DARD:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government propose to give adequate authority to Medical Council of India to deal with erring doctors, non-resident Indians wanting to practice here and raising the capitation fees in private medical colleges in the country; and
  - (b) it so, the d fails '.hereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b) The Medical Council of India have adequate powers to deal with erring

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doctors under the previsions of the Indian Medical Council Act, 1956. Provisions also exist in the Indian Medical Council Act, 1956 for granting permission to doctors to practise in India, possessing qualifications included in the schedules to the Indian Medical Council Act, 1956. The matter regarding Capitation Fee in Private Medical Colleges in the country is subjudice before the Supreme Court of India.

## Deputation of Doctors and other staff in rural and backward areas

279. SHRI S.S. SURJEWALA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the steps taken/proposed to be taken by Government in coordination with various State Governments to ensure that the hospitals, health centres and dispensaries situated in rural and backward areas arc manned by doctors and paramedical staff as almost all these institutions arc without doctors and adequate staff;
- (b) whether it is a fact that about Rs. 10 lakhs are incurred on the education of a single doctor from the public exchequer, if so, what steps Government have taken to stop brain drain in this sphere;
- (c) whether it is also a fact that the amenities existing in the rural areas are not conducive for the stay of the doctors;
- (d) whether Government also failed to enforce its rules and instructions for the posting of the doctors in rural areas; and
- (e) if so, whether Government conteuplate to start s two year medical course for preparing n.'ial dooors?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WEL.FARF(SHRIMATI D.K. THARADEVI SIDDHARTHAJ: (a) Health being a State subject, it is for the Stair Governments to post doctors and paramedical staff according to the requirement of the hospitals and health centres in rural areas. It is not a fact that

almost all the Health Institutions in rural areas are without doctors and adequate staff.

(b) The cost of training one medical student for the entire course varies from Rs. 3 lakhs to Rs. 5 lakhs depending upon the institution where the student is trained.

Incentives which, *inter-alia*, include better promotional avenues and allowances have been provided to Central Government doctors. Modem equipment and research facilities have also been provided in tertiary hospitals to make better use of the specialisation of doctors.

- (c) The general complaint of the medical practitioners is about poor communications, inadequate educational and medical facilities, non-availability of latest technology, equipment etc. in rural areas. The young doctors seldom opt to serve in rural areas, though many rural areas have facilities like transport, roads, educational institutions, housing, medical facilities
- (d) The matter was reviewed by the Centra! Council for Health & Family Welfare in 1989 and the Council passed the following resolution: "the council considers that while the merits of a two year compulsory rural service for under graduates are debatable, it considers it appropriate that the Central & State Governments should make it compulsory for all those joining Govt. service to serve for 2 years in rural areas without any exception. The council is of the view that there is need for exposure of senior faculty of medical colleges to rural condi tions and in this context recommends that the possibility of attachment of senior faculty of medical colleges and senior State Health Officers with she Primary Health Centre for short periods SHOULD be examined by the Central and State Governments.

During this period the senior doctors should also supervise and guide young students while providing patient care to the rural population."